

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Deepa Mariappan for Adv. B. Dhamaraj	Counsel for Petitioners	Deepa
2.	G. Sivashankaran	Counsel for Respondents ORDER to 6	G.S. - (G. Sivashankaran)

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **09.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

ghk